

for the appointment of an Advisory Board to help implementation of the development schemes and for taking precautionary measures to ensure safety of peace-loving Nagas; and

(c) if so, the reactions of Government thereto?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). The Select Committee of the Naga People's Convention at its Kohima meeting on the 11th December, 1958, passed resolutions—

(i) Appointing a Drafting Committee of 25 members to prepare a draft for the Naga political settlement within the decision of the Naga Peoples Convention held at Kohima in August 1957. The Committee was required to submit the draft within 4 months, i.e., 1st May, 1959 to the Select Committee for its consideration and thereafter to place before the Naga Peoples Convention for approval and submission to the Government

(ii) Requesting the Government to take necessary measures for the security of life and prosperity of the law abiding citizens

The Select Committee also discussed and approved the setting up of development advisory committees in order to associate the Naga Peoples Convention and the people more closely with the Government's development programmes. This was applauded by the meeting but was not passed as a resolution.

(c) Development schemes have all along been implemented with the advice of village elders and with the assistance of the local people. Recently, specific instructions have also been issued to the Commissioner to form tribal councils for advising on development projects.

The Administration is taking all possible measures to ensure safety of law-abiding Naga citizens.

Barter Deal with U.S.A.

*718. { Shri Vidya Charan Shukla:
Shri Ram Krishan:
Dr. Ram Subhag Singh:
Shri Hem Barua:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are considering the question of getting more U.S. cotton against the export of mica and other materials under barter deal with the U.S.A.; and

(b) if so, the decision taken?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b) A barter proposal for U.S. cotton against Indian mica is under consideration

Manufacture of Heavy Machinery

*719. { Shri Ram Krishan:
Shri Kamal Singh:
Shrimati Renu Chakravartty:
Qazi Matin:
Shri Hem Barua:

Will the Minister of Commerce and Industry be pleased to state?

(a) whether it is a fact that an Indo-British consortium has been set up to manufacture boilers for power houses, cement and mining machinery;

(b) if so, where will the plant be located and what will be its range of production;

(c) what are the terms and conditions under which foreign capital is participating;

(d) the expected date by which the project will go into production; and

(e) what is the likely saving in foreign exchange as a result of this production?

The Minister of Industry (Shri Manubhai Shah): (a) Presumably the hon. Members have in view the scheme of manufacture of cement machinery, mining machinery, water tube boilers, etc. by the Associated Cement Companies Ltd., in collaboration with